

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 21st February, 2023

No. HCM/D-40/2022-Sect./ : In pursuance of the Full Court Resolution dated 20-02-2023 and in exercise of powers conferred under Section 16 (2) of the Advocates Act, 1961, the High Court of Manipur is pleased to designate the following Advocates as Senior Advocates with immediate effect:

Sl. No.	Name of the Advocates
1.	Shri Ahanthem Romen Kumar Singh
2.	Shri Thokchom Modhu Singh
3.	Dr. Rajkumar Deepak Singh
4.	Shri Hijam Debendra Singh
5.	Shri Sapam Biswajit Meitei
6.	Shri Chongtham Ngongo Singh
7.	Shri Soibam Nepolean Singh
8.	Shri Tayenjam Rajendra Singh
9.	Shri Laishram Shashibhushan
10.	Shri Khomdram Samarjit Singh
11.	Shri Moirangthem Devananda Singh
12.	Shri Khwairakpam Tarunkumar Singh
13.	Shri Lenin Singh Hijam @ Hijam Lenin Singh

The names of the Advocates are in order of their date of enrolment maintained by the Bar Council. In respect of the Advocates appearing at Sl. No. 6, 7 and 8, whose dates of enrolment are same, their names are placed in order of their date of birth.


The applications of the remaining 18 (eighteen) Advocates, who have applied for designation of Senior Advocate, are deferred.

Sd/-

(YUMKHAM ROTHER)
i/c REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. The Secretary General, Supreme Court of India.
2. All the Registrar Generals.
3. The Commissioner (Law), Government of Manipur.
4. The Chairman, Bar Council of India.
5. The Chairman, Bar Council of Manipur.
6. The District Judges, Imphal West/ Imphal East/ Tamenglong/ Bishnupur/ Thoubal/ Churachandpur/ Ukhrul/ Senapati.
7. The Judge, Special Court (ND&PS), Manipur.
8. The Presiding Officer (MACT/Revenue Tribunal), Manipur.
9. The Judge, Family Court, Manipur.
10. All the Registrars, High Court of Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. Senior Advocates concerned.
13. All the Deputy Registrars, High Court of Manipur.
14. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
15. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
16. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
17. The Secretary, High Court Bar Association of Manipur.
18. The Secretary, All Manipur Bar Association, Imphal.
19. All the Assistant Registrars, High Court of Manipur.
20. The System Analyst, High Court of Manipur. *He is requested to upload the same in the High Court website.*
21. All the Superintendents/Stamp Reporter, High Court of Manipur.
22. Notice Board.
23. Guard File/Order Book/concerned file.


i/c REGISTRAR GENERAL
HIGH COURT OF MANIPUR